

Criminal Revision No. 15/2019
Dr. Gaurav Malik Vs. CBI

02.09.2020

Present: Sh. Ashesh Lal, Advocate for revisionist.

Sh. Umesh Chandra Saxena, Sr. PP for CBI/respondent.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Arguments heard in detail for around one and a half hours.

List on 08.09.2020 at 03.00 PM for remaining arguments.

Hard copy of this ordersheet be placed on record on the next date of hearing scheduled for physical hearing.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/02.09.2020

CC No. 352/2019
CBI Vs. Saleem Hamid Etc.

02.09.2020

Present: **Sh. Umesh Chandra Saxena, Sr. PP for CBI.**
 Sh. Tanveer Ahmad Mir, Advocate for A-1 Saleem
 Hamid, A-2 Anupam Kumar Sen and A-3 Sunil Kumar
 Malhotra on bail.
 Sh. Rajmangal Kumar, Advocate for Vijay Kumar
 Sharma, AR of A-5 M/s VRCC Pvt. Ltd.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

No time left as Court was hearing final arguments in Cr. Revision No. 15/2019 titled as 'Dr. Gaurav Malik Vs. CBI'.

Accordingly, list on 03.09.2020 and 04.09.2020, as already fixed.

Hard copy of this ordersheet be placed on record on the next date of hearing scheduled for physical hearing.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)
District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/02.09.2020